

SL. No.116

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Physical Hearing )**

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)**

**CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.78/9/HDB/2020
NAME OF THE COMPANY	Sahay Metals and Minerals Pvt Ltd
NAME OF THE PETITIONER(S)	Mewar HI- Tech Engineering Ltd
NAME OF THE RESPONDENT(S)	Sahay Metals and Minerals Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

None appears for the petitioner.

Pleadings are completed.

However, in the interest of justice, post the matter to 23.12.2022.  
We make it clear that if the petitioner fails to make submissions on  
the next date of hearing, the matter would be dismissed.

Post the matter to 23.12.2022.

**Sd/-**

**MEMBER (TECHNICAL)**

**Syamala**

**Sd/-**

**MEMBER (JUDICIAL)**